

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/2016  
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others  
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	M. BASHAN ATIP for HARISHANKAR HANT	counsel for R3	H. BASHAN
2	VISHNU MOHAN	R2 & R5	V. MOHAN
3	M. Jayashree for V Mahesh & Associates	for Petitioners	M. Jayashree

**ORDER**

Counsel for both the parties present and sought time for making final submissions. At request, time is enlarged. Put up on 20.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)